

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

103

C.P.(IB) No.759/KB/2017  
CA (IB) No. 754/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	State Bank of India-Vs-Visa International Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Poonam Keswani Bhattacharyya, Advocate  
For INDIA LAW LLP
  2. Mr. DwaiPAYAN Ghosh, Advocate
  3. VICTOR DUTTA, ADV
- For the SBI  
20/8/18
- for HUDCO  
20/8/18

S.No.103 – CP (IB) No.759/KB/2017 – State Bank of India Vs. Visa International Ltd.

**ORDER**

Ld. Counsel appeared for the financial creditor. Ld. Counsel appeared for the corporate debtor.

Ld. Counsel for the applicant prays for time to file supplementary affidavit in CA (IB) No.754/KB/2018.

For further consideration as requested, list on **7<sup>th</sup> September 2018.**

Sd

(Jinan K.R)  
Member (Judicial)